

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2918  
TO BE ANSWERED ON 16.12.2015**

**RAILWAY ACCIDENTS**

**2918. DR. SUBHASH BHAMRE:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways has taken adequate measures to protect and guard the railway track from the intruders/trespassers and if so, the details thereof;**
- (b) the number of deaths reported on railway tracks during the last three years and the current year, year-wise;**
- (c) whether there is continuous rise in the number of deaths on the railway tracks and if so, the details thereof and the reasons therefor;**
- (d) whether there are instances of delay in evacuation of injured persons from rail tracks and if so, the reasons therefor; and**
- (e) the steps taken/proposed to be taken by the Railways for evacuation of injured/dead persons from rail tracks at the earliest?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**( SHRI MANOJ SINHA )**

**(a) to (e): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 2918 BY DR. SUBHASH BHAMRE TO BE ANSWERED IN LOK SABHA ON 16.12.2015 REGARDING RAILWAY ACCIDENTS**

**(a): Railways have undertaken following measures to guard the railway track from intruders/ trespassers and to prevent run over cases and death on railway tracks:**

- 1. Erection of boundary wall/ fencing at identified locations, vulnerable to trespass.**
- 2. Regular announcements are made through Public Address system at railway stations urging passengers to use over bridges and avoid crossing of railway tracks.**
- 3. Various passenger awareness programmes like 'Nukkad Nataks' are conducted to create public awareness about the dangers of crossing railway tracks.**
- 4. Conduct of SMSs campaign to sensitize people against trespassing at unmanned level crossings.**
- 5. Safety counsellors are detailed to visit villages, panchayats, schools, colleges etc. to sensitize the public against trespassing.**

**(b): The details of deaths on tracks [in railway accidents/ unmanned level crossings/ other reasons (trespass etc.)] reported during the last three years and the current year, are as under:-**

<b>Year</b>	<b>Death on railway tracks due to trespass, etc.</b>
<b>2012</b>	<b>16336</b>
<b>2013</b>	<b>19997</b>
<b>2014</b>	<b>24393</b>
<b>2015 (Upto Nov.)</b>	<b>20312</b>

<b>Year</b>	<b>In consequential train accidents (excluding unmanned level crossing accidents)</b>	<b>At unmanned level crossings Accidents</b>
<b>2012-13</b>	<b>81</b>	<b>124</b>
<b>2013-14</b>	<b>54</b>	<b>98</b>
<b>2014-15</b>	<b>162</b>	<b>130</b>
<b>2015-16 (Upto Nov., 2015)</b>	<b>49</b>	<b>47</b>

**(c): There is a rise in the number of deaths on railway track. Railway system is spread over the length and breadth of the country and people get run over due to trespassing, violating safety and cautionary instructions, avoiding over bridges, using mobile phones and other electronic gadgets while crossing railway tracks, falling from trains while travelling on foot-boards, steps, roofs of the trains etc.**

**(d) : No, Madam. Injured persons are promptly evacuated from railway tracks.**

**(e): (i) In respect of evacuation of injured persons in mid section, the guard of the concerned train informs the Station Superintendent of the nearest station, who arranges for medical assistance to the injured besides informing the police.**

**(ii) Any railway employee who finds an injured person on or near the track, is duty bound to render first-aid or summon medical help as early as possible, and to inform the police through the nearest station master or any other person in the vicinity.**

**(iii) Evacuation of dead persons from railway tracks is the responsibility of the state police. When a dead body is found on or near the track by any railway servant or by the staff of a subsequent train, he informs the police through the nearest station master or any other person in the vicinity. Generally the dead body is not removed until the arrival of police. However, to clear the line for the movement of subsequent train, the body is removed from the line with minimum required movement. The body is thereafter left in charge of village chowkidar or responsible person in the vicinity or lineman or gateman.**